

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4241**

**TO BE ANSWERED ON THE 28<sup>TH</sup> MARCH, 2017/ CHAITRA 7, 1939 (SAKA)**

**JOB TO ACID ATTACK SURVIVORS**

**4241. SHRI PONGULETI SRINIVASA REDDY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has framed rules for providing Government jobs to acid attack survivors; and**

**(b) if so, the details thereof and the present status of implementation of the said rules?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (b): The Central Government has notified the Rights of Persons with Disabilities Act, 2016 on 28.12.2016 which envisages reservation in Government jobs for persons with Disabilities including Acid Attack Victims.**

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